

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.2362
TO BE ANSWERED ON 16-03-2017

Projects under SBM-G

2362. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of the projects received from various States and approved so far under the Swachh Bharat Mission- Gramin (SBM-G) by the Union Government during the year 2016-17, State-wise;
- (b) the details of the financial assistance provided for such projects during the said period, State-wise;
- (c) whether funds were also allocated for taking up works of solid and liquid waste management in the villages;
- (d) if so, the details thereof; and
- (e) the funds released under the component during the said period, Statewise ?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &
SANITATION**

(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Currently, Swachh Bharat Mission (Gramin) is under implementation in 675 districts. The State/UT wise details is at Annexure 1. No Project is pending for approval.
- (b) State/UT-wise, Central share release during 2016-17 under SBM(G) is at Annexure-2.
- (c) and (d) Solid and Liquid Waste Management (SLWM) is important component under SBM(G) and under this component, activities like compost pits, vermi composting, biogas plants, low cost drainage, soakage channels/ pits, reuse of waste water and system for collection, segregation and disposal of household garbage and menstrual hygiene management etc. can be taken up. Funds for Solid and Liquid Waste Management activities with cap of Rs. 7/12/15/20 lakh are available for Gram Panchayats having upto 150/300/500/ more than 500 households.
- (e) Under SBM(G), component-wise funds are not released. However, State/UT-wise, Central share release during 2016-17 under SBM(G) is at Annexure-2

Annexure-1

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.2362 due for reply on 16-03-2017

State/UT-wise, No. of districts where SBM(G) is under implementation

| S.N. | State/UT Name | No. of Districts where SBM(G) is under implementation |
|------|--------------------|---|
| 1 | A & N ISLANDS | 3 |
| 2 | ANDHRA PRADESH | 13 |
| 3 | ARUNACHAL PRADESH | 20 |
| 4 | ASSAM | 27 |
| 5 | BIHAR | 38 |
| 6 | CHHATTISGARH | 27 |
| 7 | D & N HAVELI | 1 |
| 8 | GOA | 2 |
| 9 | GUJARAT | 33 |
| 10 | HARYANA | 21 |
| 11 | HIMACHAL PRADESH | 12 |
| 12 | JAMMU & KASHMIR | 22 |
| 13 | JHARKHAND | 24 |
| 14 | KARNATAKA | 30 |
| 15 | KERALA | 14 |
| 16 | MADHYA PRADESH | 51 |
| 17 | MAHARASHTRA | 34 |
| 18 | MANIPUR | 9 |
| 19 | MEGHALAYA | 7 |
| 20 | MIZORAM | 8 |
| 21 | NAGALAND | 11 |
| 22 | ODISHA | 30 |
| 23 | PUDUCHERRY | 2 |
| 24 | PUNJAB | 22 |
| 25 | RAJASTHAN | 33 |
| 26 | SIKKIM | 4 |
| 27 | TAMIL NADU | 31 |
| 28 | TELANGANA | 30 |
| 29 | TRIPURA | 8 |
| 30 | UTTAR PRADESH | 75 |
| 31 | UTTARAKHAND | 13 |
| 32 | WEST BENGAL | 20 |
| | GRAND TOTAL | 675 |

Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.2362 due for reply on 16-03-2017

| State/UT-wise, Central share released under SBM(G) during 2016-17 (Rs. in Crore) | |
|--|------------------------------|
| State/UT | 2016-17 (Upto 10-03-2017) |
| A & N ISLANDS | 1.50 |
| ANDHRA PRADESH | 285.53 |
| ARUNACHAL PRADESH | 65.09 |
| ASSAM | 240.00 |
| BIHAR | 131.86 |
| CHHATTISGARH | 584.46 |
| D & N HAVELI | 0.00 |
| GOA | 0.00 |
| GUJARAT | 651.23 |
| HARYANA | 68.79 |
| HIMACHAL PRADESH | 117.30 |
| JAMMU & KASHMIR | 59.51 |
| JHARKHAND | 391.13 |
| KARNATAKA | 419.56 |
| KERALA | 196.28 |
| MADHYA PRADESH | 984.85 |
| MAHARASHTRA | 528.94 |
| MANIPUR | 27.28 |
| MEGHALAYA | 75.70 |
| MIZORAM | 10.98 |
| NAGALAND | 32.06 |
| ODISHA | 732.17 |
| PUDUCHERRY | 0.00 |
| PUNJAB | 197.02 |
| RAJASTHAN | 627.30 |
| SIKKIM | 6.87 |
| TAMIL NADU | 537.02 |
| TELANGANA | 96.10 |
| TRIPURA | 24.98 |
| UTTAR PRADESH | 1012.35 |
| UTTARAKHAND | 170.58 |
| WEST BENGAL | 655.50 |
| | 8931.97 |

Source : As per Integrated Management Information System (IMIS) Report